

13.15 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

ELEVENTH REPORT AND MINUTES

SHRI JYOTIRMOY BOSU (Diamond Harbour): I beg to present the following Report and Minutes of the Committee on Public Undertaking:—

(1) Eleventh Report on Extravagant Expenditure on Guest Houses maintained by Public Undertaking.

(2) Minutes of the sitting of the Committee relating to the above Report.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

TWENTY-SECOND REPORT

SHRI RAM DHAN (Lalganj): I beg to present the Twenty-second Report (English and Hindi versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Agriculture and Irrigation (Department of Food)-Reservations for, and employment of, Scheduled Castes and Scheduled Tribes in the Food Corporation of India.

PETITION RE. DEMANDS OF MADHYAMIK SHIKSHAK SANGH

DR. VASANT KUMAR PANDIT (Rajgarh): I beg to present a petition signed by Shri S. Martyn and others regarding demands of Madhyamik Shikshak Sangh.

SHRI KANWAR LAL GUPTA (Delhi Sadar): It is a question of exceptional importance; this was not the first time it had happened. When there is a national award, there should not be mismanagement.....

MR. DEPUTY-SPEAKER: I am sorry I cannot permit that matter to be raised. You should not treat the House like this.

SHRI KANWAR LAL GUPTA: You should ask the Minister to make a statement.

MR. DEPUTY-SPEAKER: I am sorry; I will not allow you to say those things because the matter was referred under 377 by the Member and that is the end of it.

13.18 hrs.

FINANCE BILL, 1978—Contd.

MR. DEPUTY-SPEAKER: The House will now take up further consideration of the following motion moved by Shri H. M. Patel on the 27th April, 1978, namely:—

“That the Bill to give effect to the financial proposals of the Central Government for the financial year 1978-79, be taken into consideration.”

श्री राम नरेश कुशवाहा (सलेमपुर) :
उपाध्यक्ष महोदय, जातिवाद की बहुत बातें की गई हैं, लेकिन मैं कहना चाहता हूँ कि जातिवाद अब है कहां ? जातिवाद तो केवल अब चुनाव में ही रह गया है। बंटी का सम्बन्ध तो गरीब श्रीराम श्रीराम का रह नहीं गया है। जब गरीब आदमी अपनी ही जाति के किसी धनी आदमी के यहां अपनी लड़की देने के लिये जाता है, लड़की भी वह जिस पर अगर कोई उंगली उठा दे तो कत्ल तक हो सकता है, जब वह आदमी अपनी इज्जत देने के लिये धनी के पास जाता है तो वह धनी आदमी उसे अपने दरवाजे पर नहीं बैठने देता। उस समय उसकी जाति तैसा है, जाति नहीं है, चाहे ब्राह्मण हो, क्षत्रिय हो, वैश्य हो या भंगी हो, कोई भी हो।